

- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. L.T. 10510/17/23]

- (xxx) (a) Annual Report and Accounts of the Mahatma Gandhi Institute for Rural Industrialization (MGIRI), Wardha, Maharashtra, for the year 2022-23, together with the Auditor's Report on the Accounts.

- (b) Statement by Government accepting the above Report.

[Placed in Library. See No. L.T. 10511/17/23]

II. A copy each (in English and Hindi) of the following papers:-

- (i) Memorandum of Understanding between the Government of India (Ministry of Micro, Small and Medium Enterprises) and the National Small Industries Corporation Limited (NSIC), for the year 2023-24.

- (ii) Memorandum of Understanding between the Government of India (Ministry of Micro, Small and Medium Enterprises) and the National Small Industries Corporation Limited (NSIC), for the year 2024-25.

[Placed in Library. For (i) and (ii) See No. L.T. 10948/17/23]

**I. Reports and Accounts (2022-23) of EIL, New Delhi; ISPRL, New Delhi; OVL, New Delhi; and OIDB, New Delhi and related papers**

**II. MoU between Government of India and BPCL**

**III. MoU between Government of India and Engineers India Limited**

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS; AND THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI V. MURALEEDHARAN): Sir, on behalf of my colleague, Shri Rameswar Teli, I lay on the Table—

**I. (A) A copy each (in English and Hindi) of the following papers, under sub-section (1) (b) of Section 394 of the Companies Act, 2013:-**

- (i) (a) Fifty-eighth Annual Report and Accounts of the Engineers India Limited (EIL), New Delhi, for the year (2022-23), together with the Auditor's Report

on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Statement by Government accepting the above Report.

[Placed in Library. See No. L.T. 10170/17/23]

(ii) (a) Annual Report and Accounts of the Indian Strategic Petroleum Reserves Limited (ISPRL), New Delhi, for the year 2022-23, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Statement by Government accepting the above Report.

[Placed in Library. See No. L.T. 10818/17/23]

(iii) (a) Annual Report and Accounts of the ONGC Videsh Limited (OVL), New Delhi, for the year 2022-23, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Statement by Government accepting the above Report.

(c) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. L.T. 10817/17/23]

(B) A copy each (in English and Hindi) of the following papers, under sub-section (4) of Section 20 of the Oil Industry (Development) Act, 1974:-

(a) Annual Report and Accounts of the Oil Industry Development Board (OIDB), New Delhi, for the year 2022-23, together with the Auditor's Report on the Accounts.

(b) Review by Government on the working of the above Board.

[Placed in Library. See No. L.T. 10814/17/23]

A copy each (in English and Hindi) of the following papers:-

II. Memorandum of Understanding between the Government of India (Ministry of Petroleum and Natural Gas) and the Bharat Petroleum Corporation Limited (BPCL), for the year 2023-24.

- III. Memorandum of Understanding between the Government of India (Ministry of Petroleum and Natural Gas) and Engineers India Limited for the year 2023-24.

[Placed in Library. See No. L.T. 10172/17/23]

**I. Reports and Accounts (2021-22 and 2022-23) of various Corporations and Companies and related papers**

**II. Reports and Accounts (2022-23) of NIUA, New Delhi and related papers**

**आवासन और शहरी कार्य मंत्रालय में राज्य मंत्री (श्री कौशल किशोर) : महोदय, मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ:-**

I. A copy each (in English and Hindi) of the following papers, under sub-section (1) (b) of Section 394 of the Companies Act, 2013:-

- (i) (a) Sixty-third Annual Report and Account of the NBCC (INDIA) LTD., New Delhi, for the year 2022-23, together with the Auditor's Report on the Accounts and comments of the Comptroller and Auditor General of India thereon.
- (b) Review by Government on the working of the above Corporation.

[Placed in Library. See No. L.T. 10526/17/23]

- (ii) (a) Fortieth Annual Report and Accounts of the HSCC (India) Limited, Noida, Uttar Pradesh, for the year 2022-23, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
- (b) Review by Government on the working of the above Company.

[Placed in Library. See No. L.T. 10528/17/23]

- (iii) (a) Fifty-ninth Annual Report and Accounts of the Hindustan Steelworks Construction Limited (HSCL), Kolkata, for the year 2022-23, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
- (b) Review by Government on the working of the above Company.

[Placed in Library. See No. L.T. 10527/17/23]